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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.153/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Devcon Pvt. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ratnanko Banerjee, Adw }
 2. Swapne Chakraborty Adw }
 3. Moham Gaekwad P.C.Y }
 } Respondents

Adm
20/11/17

1. CS. SANJAY KUMAR GUPTA
 (P.C.S) }
 2. CS. ROHIT KUMAR KESHARI
 (P.C.S) } PETITIONER

Rohit Keshari
20/11/17

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 21/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)